

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU
CAUSE LIST DATED: 16.07.2021

IST SESSION AT 11 AM	IIND SESSION AT 2.45 PM
SUMMONS	EVIDENCE
1. O.S. 1376/2018	21.O.S.176/2017
2. O.S. 538/2018	22.O.S.1148/2015
3. O.S. 282/2020	23.O.S.932/2018
4. O.S. 404/2020	24.O.S.298/2015
5. O.S. 146/2020	25.O.S.1760/2013
6. O.S. 818/2020	26.O.S. 398/2014
HEARING	27.EX. 11/2013
7. O.S. 342/2020	28.EX.10/2013
8.O.S. 1032/2020	29.O.S.282/2015
9. O.S. 1494/2019	30.O.S.506/2008
10.O.S. 526/2012	31.O.S. 600/2013
11.O.S. 222/2014	ARGUMENTS
12.O.S. 416/1998	32.O.S.1358/2011
13.O.S. 4/2016	33. O.S.534/2010
14.O.S. 196/2014	34.O.S.1404/2014
15.O.S.996/2018	35.O.S.774/2013
16. O.S.400/2010	36.O.S.536/2010
17.O.S.10/2021	OBJECTIONS
18.O.S.930/2018	37. O.S.868/2020
19.O.S.1504/2013	38.O.S.824/2020
20.O.S.588/2019	39.O.S.822/2020
	40.O.S.866/2020

Sd/-
C/c. I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU
CAUSE LIST DATED: 16.07.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
HEARING	AWAIT SUMMON/NOTICE
1. O.S. 28/2011	21. O.S. 486/2021
2. EX. 18/2012	ARGUMENTS
3. O.S. 1522/2013	22. O.S. 1018/2014
4. O.S. 1414/2014	23. O.S. 1114/2014
5. O.S. 1002/2015	24. O.S. 224/2015
6. O.S. 1336/2016	25. O.S. 504/2016
7. O.S. 1458/2016	26. Misc. 35/2016
8. O.S. 1296/2018	ORDERS
9. O.S. 508/2021	27. O.S. 36/2014
10. O.S. 550/2021	28. O.S. 320/2016
EVIDENCE	29. O.S. 722/2019
11. O.S. 1332/2005	30. O.S. 568/2021
12. O.S. 642/2007	31. O.S. 584/2021
13. O.S. 740/2008	JUDGMENT
14. O.S. 1656/2012	32. O.S. 1048/2007
15. O.S. 50/2013	33. O.S. 1060/2007
16. O.S. 52/2013	34. O.S. 1784/2013
17. O.S. 54/2013	35. O.S. 612/2017
18. O.S. 822/2014	OBJECTIONS
19. O.S. 312/2016	36. O.S. 580/2014
20. O.S. 1058/2016	37. O.S. 1044/2016
	38. O.S. 872/2019
	39. O.S. 62/2021
	40. O.S. 402/21

Date: 15.07.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

**III ADDITIONAL CIVIL JUDGE, BENGALURU RURAL DISTRICT,
BENGALURU CAUSE LIST DATED 16-07-2021**

Morning - Sessions

HEARING

1	O.S. 1231/2011
2	O.S. 245/2012
3	O.S. 1068/2013
4	O.S. 1631/2013
5	O.S. 237/2014
6	O.S. 1365/2014
7	O.S. 151/2015
8	O.S. 183/2015
9	O.S. 1035/2016
10	O.S. 243/2018
11	O.S.1691/2019
12	O.S. 199/2021

EVIDENCE

13	O.S. 1307/2007
14	O.S. 2307/2007
15	O.S. 1711/2008
16	O.S. 293/2011
17	O.S. 591/2011
18	O.S. 917/2011
19	O.S. 1377/2011
20	O.S.1019/2013

Afternoon - Sessions

ARGUMENTS

1	O.S. 447/2003
2	O.S. 518/2004
3	O.S. 411/2014
4	O.S. 599/2016
5	O.S. 203/2017
6	O.S. 815/2020 (Objections)

EVIDENCE

7	O.S. 755/2016
8	O.S. 1287/2016
9	O.S. 1299/2016
10	O.S. 995/2017
11	O.S. 21/2018
12	O.S. 375/2018
13	O.S. 471/2018
14	O.S. 541/2018
15	O.S. 609/2018
16	O.S. 635/2018
17	O.S. 471/2018
18	O.S. 1107/2018

ORDERS

19	O.S. 883/2009
20	O.S. 817/2013 & 819/2013

Sd/-
III Additional Civil Judge,
Bengaluru Rural District,
Bengaluru